

Shri P. Venkatasubbaiah:  
 Shri D. C. Sharma:  
 Shri H. C. Soy:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there has been further rise in the prices of foodgrains throughout the country in October 1963 despite all steps taken by Government; and

(b) if so, how this compares with the prices prevailing in August and September, 1963?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) The prices of foodgrains generally maintained the upward trend during the first three weeks of October, 1963, but they showed a declining tendency in the fourth week of October.

(b) The All-India Index Number of wholesale prices of cereals, which was 115.3 in August, 117.3 in September and 119.3 in the third week of October, declined to 118.2 in the fourth week of October.

#### Delhi Milk Scheme

\*57. Shri Warior: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the attention of Government has been drawn to an article in the *Stateman* dated the 4th October, 1963, that soda and even kerosene are being mixed with milk supplied by the Delhi Milk Scheme to prevent the milk from becoming sour;

(b) whether it is a fact that sometimes buffalo milk is mixed with cow's milk and sold as cow's milk by the Delhi Milk Scheme as alleged in the same article;

(c) whether any enquiry has been instituted into this matter; and

(d) if so, the findings thereof and the action taken thereon?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A.

M. Thomas): (a) Yes. The allegation in the article has been found to be baseless.

(b) to (d). Enquiries made in the matter showed that the Delhi Milk Scheme had to resort to the practice of mixing some buffalo milk with cow milk, especially because the supplies of cow milk were not received from Bikaner on two days, viz., *Purnima* and *Amavas*, in a month and some buffalo milk was added to the stocks of cow milk with a view to meeting the full demand of the consumers on the basis of milk cards issued to them. This practice has, however, been completely stopped since 13-7-1963.

#### P. L. 480 Agreement

Shri Yashraj Singh:  
 Shri Bishanchander Seth:  
 \*58. Shri Dhaon:  
 Dr. L. M. Singhvi:  
 Shri Ram Sewak Yadav:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 6 on the 13th August, 1963 and state:

(a) whether the reaction of the U.S. Government to their proposal for extension of period of shipment of wheat under P. L. 480 Agreement has since been received;

(b) if so, whether they have agreed to the proposal; and

(c) the years upto which the rice of P. L. 480 has been sold and how much quantity is still lying in Government stores?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) No, Sir.

(b) Does not arise.

(c) The stocks of rice with the Government received in different years, are not kept separately. The stocks of American rice with the Government as on the 1st October, 1963 were about 62,000 tons.